

Mr. Speaker: Is there any arrangement to make the necessary spare parts?

Shri Karmarkar: As given in reply to the main question these servicing shops also manufacture minor tractor parts, but it is not the idea to develop those workshops into full-fledged manufacturing units for manufacturing the spare parts.

ایمانی جی - ایس - مسافر : کیا
دہلی سرکار نے ہلد سرکار کے پاس کوئی
درخواست کی ہے کہ ہمارے پاس
بہت سے ٹریکٹرس آندل پڑے ہوئے
ہیں ان کے ریپیر کرنے کے لئے کوئی
اندھام کیا جائے -

[Giani G. S. Musafir: Have the State Government of Delhi approached the Union Government for the repair of several tractors lying idle with them?]

Shri Karmarkar: I want notice. We are not a clearing House to clear all idle tractors.

Shri Velayudhan: May I know whether it is a fact that the tractors owned by the Central Government which are rendered useless or are being dismantled, are sold as spare parts?

Shri Karmarkar: There is no idea of dismantling any tractors or keeping them idle. The only tractors that are idle are four.

Shri N. S. Nair: May I know if Government have any idea of starting a tractor building factory?

Shri Karmarkar: I should like to have notice.

Shri Nand Lal Sharma: May I know whether tractors in one province can be sent to the other province by the Government for tilling farms owned by Government servants themselves?

Mr. Speaker: I have not found the connection to the Government servants.

Shri Karmarkar: As for the first part of the question I have understood it. Government at will move tractors from one province to another.

Shri Nand Lal Sharma: I want to say that the personal property of Government servants are thus.....

Mr. Speaker: Order, order. He is passing comments. What information does he want?

Shri Nand Lal Sharma: I want to ask that in case certain tractors have been sent from this place, say, Delhi to some other province and if they are out of service now will those Government servants pay compensation?

Mr. Speaker: Order, order.

Shri Nambiar: May I know whether it is a fact that the Delhi Tractor Organization has been abolished? If so, why?

Shri Karmarkar: I have no idea about it. I want notice.

IMPORT OF TRACTORS

*671. **Pandit M. B. Bhargava:** Will the Minister of Food and Agriculture be pleased to state the number and value of tractors heavy and small size scheduled to be imported into India during the year 1952-53?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): Licences for import of tractors except for certain types are issued freely to accredited agents of manufacturers who are able to produce evidence that they can render satisfactory after-sales service. The issue of licences is subject to certain monetary ceilings which in practice have been found to be more than adequate. The fact that a licence has been issued for a certain monetary ceiling does not mean that imports upto that ceiling will actually be received. It is therefore not possible to make any precise estimate of the number and value of tractors likely to be imported into India during 1952-53.

As representing the Commerce Ministry, I should like to add that we have not declared any policy about that.

Pandit M. B. Bhargava: May I ask if the Government is not importing any tractors on its own accord during the current year?

Shri Karmarkar: As advised, we do import but at the present moment without notice. I cannot say what is our exact programme of import of tractors from outside for the year 1952-53.

Pandit M. B. Bhargava: May I know whether my question did not specifically refer to that point and why should not the Minister bring up this information?

Mr. Speaker: He says that his question specifically relates to this point and he wants to know why the information is not made available.

Shri Karmarkar: I should like to have notice to answer that question.

Mr. Speaker: The Minister should not answer in that manner.

Shri Karmarkar: I am very sorry, Sir.

सेठ अचल सिंह : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि जितना रुपया ट्रैक्टरों में लगा है, उसके मुताबिक़ काम हुआ है ?

[**Shri Achal Singh:** Is the hon. Minister in a position to state whether the work taken from these tractors compares favourably with the total expenditure incurred on them?]

श्री कर्मार्कर : हमारी राय में तो हुआ है ।

[**Shri Karmarkar:** We think so.]

Shri M. L. Dwivedi: May I know if there is any scheme prepared by Government or under contemplation for tractor assembling in India just as cars and aeroplanes?

Shri Karmarkar: I should like to have notice.

SUGAR

*672. **Shri Jhunjunwala:** Will the Minister of Food and Agriculture be pleased to state:

(a) the estimate of consumer's demand of sugar in India for 1951-52;

(b) the total quantity of exports of sugar that may have been made so far; and

(c) if the quantity exported is much less than the surplus, what steps Government propose to take to export surplus sugar?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) 11 to 12 lakh tons.

(b) The actual quantity of sugar so far shipped is not yet known. Release orders for 3,545 tons sugar were issued for export upto 6th June, 1952.

(c) The matter is receiving consideration.

Shri Jhunjunwala: I want to know the actual figure, i.e. the estimate of consumer's demand of sugar in India for 1951-52. What was the estimate of Government and how much was consumed?

Shri Karmarkar: As for the actual consumption, I could supply the information to the hon. Member after due notice. I think the hon. Member asked for the estimate of consumer's demand of sugar in India for 1951-52 and the answer to part (a) as already given is 11 to 12 lakh tons.

Shri Jhunjunwala: What are the actuals?

Mr. Speaker: He said that it will take time. The information is not ready.

Shri Karmarkar: That will be after the sugar is consumed.

Mr. Speaker: He says that he has not got up-to-date figures now and that it will take time.

Shri B. S. Murthy: May I know to what countries sugar has been exported?

Shri Karmarkar: I have not got that information.

Shri Nana Dass: May I know the number of new sugar factories that have started working this year and the percentage of the estimated additional production of those mills?

Shri Karmarkar: On this question, I am not able to give an answer.

Shri Badshah Gupta: May I know if sugar is produced in a quantity more than required for home purposes and if that is so, why are the controls continued?

Mr. Speaker: It is all hypothetical.

Sardar Hukam Singh: May I know if the export during the year was through the ordinary channels or was the export made out of Government stock?

Shri Karmarkar: I should say, subject to correction, through the ordinary trade channels.

Short Notice Question and Answer

PROTEST STRIKE BY D. T. S. EMPLOYEES

Shri Nambiar: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that there was a protest strike demonstration by the Delhi Transport Service workers and clerks at Karolbagh, Rajghat and in the offices on the 2nd June, 1952, between 2 P.M. and 5 P.M., and if so, why;

(b) whether it is a fact that two of their trade union leaders were arrested on the 2nd June, 1952; and